

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 16417/2023  
(Arising out of impugned final judgment and order dated 18-07-2023  
in CRLR No. 2107/2012 passed by the High Court Of Judicature At  
Allahabad)

SHAILENDRA KUMAR SRIVASTVA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH &amp; ANR.

Respondent(s)

(IA No.248538/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT and IA No.248537/2023-EXEMPTION FROM FILING O.T. )

Date : 22-04-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH  
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) Mr. Sudhir Naagar, AOR  
Mr. Neeraj Kumar, Adv.  
Ms. Chandrakala Sharma, Adv.  
Mr. Naresh Bholra, Adv.  
Ms. Priyanka Gautam, Adv.  
Ms. Kashish Goel, Adv.  
Ms. Sonal Bohra, Adv.  
Ms. Vandna Sachdeva, Adv.  
Mr. Hari Singh Rawat, Adv.

For Respondent(s) Mr. A. K. Misra, Sr. Adv.  
Mr. Arup Banerjee, AOR  
Mr. Priyanshu Raj, Adv.  
Mr. Sanjeev Sharma, Adv.  
Mr. R. K. Dey, Adv.  
Mr. Rajiv Agnihotri, Adv.  
Mr. Rupak Shrivastava, Adv.  
Mr. Prakash Sharma., Adv.

Mr. Meghraj Singh, Adv.  
Mr. Jn Singh, Adv.  
Mr. Ratnesh Kumar, Adv.  
Mr. Pradeep Kumar Yadav, Adv.  
Mr. Santosh Kumar, Adv.  
Mr. Jeevan R Patil, Adv.  
Mr. Madhavan Srivatsan, Adv.  
Mr. Arjav Jain, Adv.  
Mr. Shashank Shekhar, AOR

**UPON hearing the counsel the Court made the following  
O R D E R**

**Heard.**

**Arguments concluded.**

**Judgment/order reserved.**

**(SONIA BHASIN)  
COURT MASTER (SH)**

**(RANJANA SHAILEY)  
COURT MASTER (NSH)**